

Setting up of T.V. Sets in Villages

3031. SHRI ASHKARAN SANKHAWAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of television sets installed under the scheme of community T. V sets in rural areas, State-wise details thereof;

(b) the number of T.V sets proposed to be installed for the benefit of rural people during the current year; and

(c) the number of T.V sets working in the villages of Kanpur under this scheme and the number of additional sets proposed to be installed during the current year?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L.BHAGAT) : (a) The number of Community Viewing TV sets installed in various States and Union Territories under various Central/State Govt. schemes, as per the available information, is given in the statement below.

(b) and (c). Deployment of 5000 community viewing TV sets under a special scheme included in the VII Plan of Doordarshan has commenced only very recently. This scheme is restricted to provision of community viewing TV sets in the various States of North-Eastern Region only, hence the question of supplying sets in Kanpur under scheme does not arise.

STATEMENT

<i>Sl.No.</i>	<i>State/UT</i>	<i>Number of sets Deployed</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	932
2.	Bihar	986
3.	Gujarat	1411
4.	Jammu & Kashmir	581
5.	Karnataka	240
6.	Maharashtra	6020
7.	Madhya Pradesh	412
8.	Orissa	746
9.	Rajasthan	643
10.	Punjab	389
11.	Tamil Nadu	4667

1	2	3
12.	Uttar Pradesh	3828
13.	West Bengal	309
14.	Delhi	1074
	Total	22,238

[English]

Companies In Joint Sector

3032. DR. A.K.PATEL : Will the Minister of INDUSTRY be pleased to state:

(a) the names of companies working in the 'Joint Sector' (i) jointly with Union Government and Private Entrepreneurs; (ii) jointly with State Governments and their agencies and private entrepreneurs; and (iii) jointly with Union Government, State Governments and private entrepreneurs; and

(b) how many of the top twenty monop-

oly houses are associated with the 'Joint Sector' enterprises and the percentage of their total investment in the 'Joint Sector'?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). Under the Companies Act, no company is registered as a joint sector company. As per the existing policy, the State Industrial Development Corporations and other Corporations can associate private entrepreneurs for implementing their licensed projects. The pattern of shareholding in such joint sector projects will be as follows:-

i) State Industrial Development Corporation (SIDC)	- 26%
ii) a. Other than FERA/MRTP Companies.	- Shareholding of a private promoter or business group shall be less than that of the SIDC. Where it is considered necessary to allow a higher share, prior approval of Central Government will be obtained.
b. MRTP/FERA Companies	Association of an MRTP FERA company will be subject to prior approval of Government of India. The shareholding of the co-promoter shall be less than that of SIDC and in no case exceed 25%.